

(d) Department of Revenue have informed that there is no such proposal at this stage.

(e) Quarterly payment of GST is available to those MSMEs who opt for composition levy under Section 10 of CGST Act, 2017.

MSMEs in defence manufacturing

1237. SHRI TIRUCHI SIVA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Micro, Small and Medium Enterprises (MSMEs) have been set up to specifically manufacturing defence equipments;

(b) if so, the number of such MSMEs set up to manufacture defence equipments for the years 2014-2019; and

(c) whether there are any specific schemes provided by Government to encourage MSMEs to be set up to produce defence equipment for the years 2014-2019?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) and (b) As reported by Department of Defence Production, as per Raksha Mantri's (RM's) quarterly report maintained by Economic Adviser Division/DDP, vendor data of Defence Public Sector Enterprises/Ordnance Factory Board including that of MSMEs is available from 2016-17 onward is given below:-

Sl. No.	Year	Total Number of MSME vendors of DPSUs/OFB
1.	2016-17	15089
2.	2017-18	7591
3.	2018-19	8643
4.	2019-20 (upto 2nd quarter)	10506

(C) Ministry of Micro, Small and Medium Enterprises implement various schemes and programmes for promotion and development of Micro, Small and Medium Enterprises (MSMEs) including defence sector MSMEs across the country. These include Prime Minister's Employment Generation Programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A scheme for Promoting Innovation, Rural Industry

and Entrepreneurship (ASPIRE), Credit Guarantee Scheme, Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS), Technology Centre Systems Programme (TCSP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Procurement and Marketing Support Scheme etc. and also reviews and monitors the progress of the implementation of the Public Procurement Policy for MSEs Order, 2012.

The Ministry of Defence has also taken various measures to support domestic defence production across the country. These include Make-I category of development of prototype of defence products/platforms, under which projects not exceeding development cost of ₹10 crore and procurement cost of ₹50 crore are reserved for MSMEs. Similarly, under industry funded Make-II category of development of prototype of defence products/platforms, projects not exceeding development cost of ₹3 crore and procurement cost of ₹50 crore are reserved for MSMEs.

Administrative expenditure in Jiyo Parsi scheme

†1238. SHRI P.L. PUNIA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of Total fund allocated and spent per year since the year 2014 to till date under the Jiyo Parsi scheme;

(b) the provision of amount to be spent for administrative expenditure and management of scheme, employees, workshops, etc. out of the Total expenditure of the said scheme;

(c) the details of Total amount spent on all the said administrative expenditures during the last five years and the amount of expenditure which is still pending; and

(d) whether Government plans to reduce the amount of administrative expenditure in the scheme?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) The year-wise details of TOTAL fund allocated and released under Jiyo Parsi scheme are given as under:—

†Original notice of the question was received in Hindi.